

2005-06. Releasing fund for the Mission is dependent upon the project proposals to be submitted by the States/UTs in accordance with the guidelines.

(d) The Jawaharlal Nehru National Urban Renewal Mission (JNNURM) has been launched on 3.12.2005.

Uniformity in Education

*378. SHRI ABU ASIM AZMI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have taken a decision for 'One Nation-One Education' in the country and if so, the details thereof;

(b) the States where this system would be initiated first and by when;

(c) whether keeping in view the most thickly populated State of Uttar Pradesh, to what extent this system would be beneficial; and

(d) the financial aid to be given to the State in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (d) there is no concept like 'One Nation-One Education' in the National policy on Education. Education is in the Concurrent List and the State Governments are free to devise their approaches and plans for Education. It is expected that all their initiatives will be within the framework of National Policy on Education. The National policy on Education, 1986, as modified in 1992, envisaged a National System of Education based on the principles embodied in the Constitution. The concept of national System of Education implies that, up to a given level, all students, irrespective of caste, creed, location or sex have access to education of a comparable quality. The National System of Education envisages a common educational structure. The 10+2+3 structure has now been accepted in all parts of the country. The National System of Education also envisages a national curricular framework which contains a common core along with other components that are flexible.

The Higher Education is governed by UGC and various regulatory agencies set up by various Ministries. These agencies ensure uniform recognition of credentials and also quality.

According to the parameters of Government of India schemes, the resources flow to the States and other agencies.

Universalisation of secondary education

***379. SHRI DARA SINGH CHAUHAN:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether CAGE has constituted a Committee for "Universalisation of Secondary Education";

(b) if so, the details thereof and progress made, so far;

(c) the steps Government propose to take to ensure that syllabus followed by all the Education Boards throughout the country is the same;

(d) whether any study has been conducted to compare the content prescribed by various Boards and the difficulties being faced by students who are forced to study syllabus of different Boards in the event of either change of school or the State; and

(e) if so, the details thereof and if not, whether such a study is proposed and whether Government propose to consider the matter in a meeting of CAGE?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) A CAGE Committee on Universalisation of Secondary Education was set up in September 2004 "to prepare a blueprint for the universalisation of secondary education consequent upon attainment of universalisation of elementary education". The Committee submitted its report in June 2005.

(c) As per National Policy on Education, 1986 (as modified in 1992), the national system of education is to be based on a National Curricular Framework, which contains a common core along with other components that are flexible. Education being in the Concurrent List in the Constitution of India, and keeping in view the State-specific perspective, State Boards of Education prepare their own syllabi, which are not expected to be identical.

(d) and (e) Such a formal study has been neither conducted nor is any such proposal presently under consideration of the Government.